## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH** KOLKATA

C.P(IB) No.356/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Jai Balaji Industries Ltd -Vs-		
		Jai Venktesh Concast Pvt Ltd		
Under Section		8 & 9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Mi	u's Manju Benga	ni Bhutewya, Adv	far he Opporational	utta Stame

3. Ma, Anitra Basu, Adv 4. Ma, Uttam Shaama, Adv e credition

10.10.11

1. SHAKEEL MD. AKHTER, ADV.

2. AKASH SHARMA, Pr.CS.

Intervening App

Yearh Shanner 10.10.17

## ORDER

The Ld. Counsel for the petitioner is present.

The Ld. Counsel for the petitioner made a request that time be granted for filling the certified copy of the Bank statement along with Bank's certificate.

Heard; the prayer of the petitioner is allowed. The petitioner may file the certified copy of the Bank's statement along with Bank's certificate within 10 days from today.

The intervening application, if any, may also be listed on the same date, along with the CP.

List on 25-10-2017.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)